

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.184
TO BE ANSWERED ON 15.03.2017**

CONTRIBUTION TO UN BUDGET

***184. SHRI RAHUL KASWAN:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India contributes to the United Nations budget;**
- (b) if so, the details thereof along with funds contributed by major countries;**
- (c) the details of India's contribution to the UN agencies in India during the last six years (2010 to 2016); and**
- (d) the details of income tax exemption extended by India for the UN staff working in India during the last three years?**

**ANSWER
THE MINISTER FOR EXTERNAL AFFAIRS
(SHRIMATI SUSHMA SWARAJ)**

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 184 REGARDING “CONTRIBUTION TO THE UN BUDGET” FOR ANSWER ON 15.03.2017

Each member state of the United Nations is required to contribute to the United Nation’s Regular and Peacekeeping budgets. These obligatory contributions are calculated based on a member’s relative ‘capacity to pay’, defined through a scale of assessment that takes into account the member’s Gross National Income relative to the Global Gross National Income, adjusted further for the level of its national external debt and low per capita income. While being applied to the UN’s Peacekeeping budget, this Scale of Assessment is further modified to take into account the additional principle that since all Permanent Members of the Security Council bear special responsibilities for the maintenance of international peace and security they must contribute additional amounts to the UN’s peacekeeping budget. From time to time India also makes voluntary contributions to UN agencies and programs from the budget of this Ministry.

For the period 2016-18, India’s Scale of Assessment for the UN’s Regular and Peacekeeping budgets has been fixed at 0.737% and 0.1474% respectively. India’s actual contribution to United Nations paid out of the budget of this Ministry in the last 6 financial years are:

Financial Year	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16
Contribution to United Nations Organization	143.77 cr	153.13 cr	150.96 cr	138 cr	157 cr	244 cr

India’s voluntary contributions to International organizations, including various UN agencies and programs, for the last 6 financial years are:

Financial Year	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16
Voluntary contribution to International Organizations (In crores)	13.16	18.07	21.36	31.35	24.00	22.00

The list of top 10 contributing countries to the UN regular budget for 2017 are following:

Country	USA	Japan	China	Germany	France	UK	Brazil	Italy	Russia	Canada
Scale of assessments (%)	22.000	9.680	7.921	6.389	4.859	4.463	3.823	3.748	3.088	2.921
Contributions (million US\$)	610	244	200	161	123	113	96	95	78	74

The list of top 10 contributing countries (in percentage terms) to the UN peacekeeping budget for 2017 are following:

Country	USA	China	Japan	Germany	France	UK	Russia	Italy	Canada	Spain
Scale of assessments (%)	28.46	10.25	9.68	6.38	6.28	5.77	3.99	3.74	2.92	2.44

As per Section 18 (b) of the United Nations (Privileges and Immunities) Act 1947, Act No. 46 of 1947, officials of the UN shall be exempt from taxation on the salaries and emoluments to them by the United Nations. Since Income tax is not levied on the salaries of the UN officials in India, data of income tax exemption extended by India for the UN officials working in India does not exist.
